



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF TAX REVISION APPLICATION (DIVISION BENCH) READY MATTERS AS ON 31-05-2024

LIST OF TAX REVISION APPLICATION (DIVISION BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	TRA/1/2023	MADRAS RUBBER FACTORY LTD REP BY SUSANTA KUMAR RAYAGURU VS ASSISTANT COMMERCIAL TAX OFFICER AND 2 ORS	ADV. ASHWIN D. BHOBE FERNANDES ANNELISE SHAIKH SHAIZEEN BADRUDDIN	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3
2	TRA/3/2023	V.M. SALGAOCAR AND BROTHER PVT. LTD., REP. BY ITS GENERAL MANAGER TAXATION S. VEERARAGHAVAN VS THE COMMISSIONER OF COMMERCIAL TAXES AND 2 ORS	ADV. RYAN DA PIEDADE MENEZES GINA MARIA ALMEIDA NIGEL JOHN FERNANDES	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
3	TRA/4/2023	MEDISPRAY LABORATORIES PVT. LTD VS THE STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT GAYATRI INGALE ADITI KAMAT SURABHI J KUVELKAR DEEPA G. SHIRGAONKAR	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3
4	TRA/5/2023	MEDISPRAY LABORATORIES PVT. LTD REP. THR. MARCIANO MANUEL SEQUEIRA VS THE STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT PINTO SALOME PRIYANKA KAMAT DEEPA G. SHIRGAONKAR SURABHI J KUVELKAR GAYATRI INGALE	ADV. SINAI PRIOLKAR SHUBHAM SANJIV SHUBHAM PRIOLKAR FOR RESP 1 TO 3
5	TRA/6/2023	MEDISPRAY LABORATORIES PVT. LTD VS THE STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT DEEPA G. SHIRGAONKAR SURABHI J KUVELKAR ADITI KAMAT GAYATRI INGALE	
6	TRA/7/2023	CIPLA LIMITED REP. BY DEEPAJ DESAI VS	ADV. PINTO SALOME PRIYANKA KAMAT DEEPA G. SHIRGAONKAR	ADV. DEEP D. SHIRODKAR ADV. DEEP D.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THE STATE OF GOA THR CHIEF SECRETARY AND 2 ORS	SURABHI J KUVELKAR GAYATRI INGALE	SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 3
7	TRA/8/2023	CIPLA LIMITED REP. BY DEEPAJ DESAI VS THE STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT GAYATRI INGALE PINTO SALOME SURABHI J KUVELKAR DEEPA G. SHIRGAONKAR	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3
8	TRA/9/2023	CIPLA LIMITED REP. BY DEEPAJ DESAI VS THE STATE OF GOA THR CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT GAYATRI INGALE PINTO SALOME SURABHI J KUVELKAR DEEPA G. SHIRGAONKAR	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 NEEHAL SANDEEP VERNEKAR
9	TRA/10/2023	CIPLA LIMITED REP. BY DEEPAJ DESAI VS THE STATE OF GOA THR CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT GAYATRI INGALE PINTO SALOME SURABHI J KUVELKAR DEEPA G. SHIRGAONKAR	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
10	TRA/11/2023	CIPLA LIMITED REP. BY DHEERAJ NAIK VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT PINTO SALOME DEEPA G. SHIRGAONKAR SURABHI J KUVELKAR GAYATRI INGALE	ADV. GEETESH RAMESH SHETYE ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. GEETESH RAMESH SHETYE FOR R. NO. 3
11	TRA/12/2023	CIPLA LIMITED, REP. DEEPAJ DESAI VS THE STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT PINTO SALOME DEEPA G. SHIRGAONKAR SURABHI J KUVELKAR GAYATRI INGALE	ADV. DEEP D. SHIRODKAR FOR R. NO. 2 ADV. DEEP D. SHIRODKAR FOR R. NO. 3
12	TRA/13/2023	SYNGENTA INDIA PRIVATE LTD REP. BY PRASHANT WALWAIKAR VS THE STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT PINTO SALOME DEEPA G. SHIRGAONKAR SURABHI J KUVELKAR GAYATRI INGALE	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
13	TRA/14/2023	SIEMENS LTD REP. BY	ADV. PINTO SALOME	ADV. CORREIA MARIA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PRATHAM WAGLE VS THE STATE OF GOA THR. CHIEF SECRETARY AND AND 2 ORS	GAYATRI INGALE PRIYANKA KAMAT SURABHI J KUVELKAR DEEPA G. SHIRGAONKAR	SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3
14	TRA/16/2023	SIEMENS LTD THR. AUTHORISED REP. PRATHAM WAGLE VS THE STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT DEEPA G. SHIRGAONKAR SURABHI KUVELKAR PINTO SALOME GAYATRI INGALE	
15	TRA/17/2023	SIEMENS LTD REP. BY PRATHAM WAGLE VS THE STATE OF GOA THR, CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT GAYATRI INGALE SURABHI J KUVELKAR DEEPA G. SHIRGAONKAR PINTO SALOME	ADV. PARAB SUHAS SHRIPAD ADV. PARAB SUHAS SHRIPAD FOR R. NO. 2 ADV. PARAB SUHAS SHRIPAD FOR R. NO. 3
16	TRA/18/2023	SIEMENS LTD REP. BY PRATHAM WAGLE VS THE STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT GAYATRI INGALE SURABHI J KUVELKAR DEEPA G. SHIRGAONKAR PINTO SALOME	
17	TRA/19/2023	SIEMENS LTD REP. BY PRATHAM WAGLE VS THE STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT GAYATRI INGALE SURABHI J KUVELKAR DEEPA G. SHIRGAONKAR PINTO SALOME	ADV. SINAI PRIOLKAR SHUBHAM SANJIV ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 3 ADV. SINAI PRIOLKAR SHUBHAM SANJIV FOR R. NO. 2
18	TRA/20/2023	SIEMENS LTD REP. BY PRATHAM WAGLE VS THE STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT DEEPA G. SHIRGAONKAR SURABHI KUVELKAR GAYATRI INGALE PINTO SALOME PRIYANKA KAMAT	
19	TRA/21/2023	SIEMENS LTD REP. BY PRATHAM WAGLE VS THE STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT GAYATRI INGALE SURABHI J KUVELKAR DEEPA G. SHIRGAONKAR PINTO SALOME	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				SIMONE JUDITH FOR R. NO. 3
20	TRA/22/2023	SIEMENS LTD REP. BY PRATHAM WAGLE VS THE STATE OF GOA THR. THE CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT GAYATRI INGALE SURABHI J KUVELKAR DEEPA G. SHIRGAONKAR PINTO SALOME	ADV. NEEHAL SANDEEP VERNEKAR NEEHAL VERNEKAR FOR RESP 1 TO 3
21	TRA/23/2023	COMMSCOPE INDIA PRIVATE LIMITED, REP. BY ANANDHU NAYAK VS THE STATE OF GOA THR. CHIEF SECRETARY HIGH COURT AND 2 ORS	ADV. PRIYANKA KAMAT PINTO SALOME DEEPA G. SHIRGAONKAR SURABHI J KUVELKAR GAYATRI INGALE	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3
22	TRA/1/2024	CIPLA LIMITED REP. BY DHEERAJ DESAI VS THE STATE OF GOA THR CHIEF SECRETARY AND 2 ORS	ADV. PRIYANKA KAMAT DEEPA SHIRGAONKAR GAYATRI INGALE PINTO SALOME SURABHI J KUVELKAR	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
23	TRA/2/2024	CIPLA LIMITED REP. BY DEEPAJ DESAI VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS	ADV. PINTO SALOME PRIYANKA KAMAT DEEPA G. SHIRGAONKAR GAYATRI INGALE SURABHI J KUVELKAR	ADV. NEEHAL SANDEEP VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2
24	TRA/3/2024	TRIVIKRAM CONSTRUCTIONS THR PROPRIETOR TRIVIKRAM GOVIND PRABHUGAONKAR VS THE COMMISSIONER OF STATE TAX AND 2 ORS	ADV. ABHIJEET KAMAT SIMOES KHER CEAZER JOHN PREETAM TALAULIKAR	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 2
25	TRA/4/2024	TRIVIKRAM CONSTRUCTIONS THR PROPRIETOR TRIVIKRAM GOVIND PRABHUGAONKAR VS THE COMMISSIONER OF STATE TAX AND 2 ORS	ADV. ABHIJEET KAMAT SIMOES KHER CEAZER JOHN PREETAM TALAULIKAR	
26	TRA/5/2024	TRIVIKRAM	ADV. ABHIJEET KAMAT	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	CONSTRUCTIONS      THR PROPRIETOR TRIVIKRAM GOVIND PRABHUGAONKAR VS THE COMMISSIONER OF STATE TAX AND 2 ORS	KHOLKAR NEHA UMESH SIMOES KHER CEAZER JOHN NAIK DESSAI SAICHA SANJIVA PREETAM TALAULIKAR	
27 TRA/6/2024	TRIVIKRAM CONSTRUCTIONS      THR PROPRIETOR TRIVIKRAM GOVIND PRABHUGAONKAR VS THE COMMISSIONER OF STATE TAX AND 2 ORS	ADV. ABHIJEET KAMAT SIMOES KHER CEAZER JOHN PREETAM TALAULIKAR	

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ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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